COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 68 OF 2016 & IA NO. 175 OF 2016 APPEAL NO. 69 OF 2016 & IA NO. 176 OF 2016

Dated: 19th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Ms. Sanjna Dua

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

Mr. Amit Kapur Ms. Janmali for R.2

<u>ORDER</u>

List these matters for further hearing on <u>06.08.2018</u>.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk